

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3100
ANSWERED ON:23.12.2003
ALLOTMENT OF DDA FLATS TO KENDRIYA BHANDAR
AMAR ROY PRADHAN

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the number of flats allotted to Kendriya Bhandar by Delhi Development Authority as on 31.03.2003 for opening of Fair Price Shops in DDA colonies in Delhi/New Delhi;
- (b) whether Kendriya Bhandar has discontinued distribution of ration items through their Fair Price Shops during 2003;
- (c) if so, the reasons due to which the DDA has not asked the Kendriya Bhandar management to vacate all such DDA flats till date; and
- (d) the time by which the flats are likely to be got vacated by DDA from the Kendriya Bhandar?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

- (a): The Delhi Development Authority has reported that it has not allotted any flat to Kendriya Bhandar for opening of Fair Price Shops.
- (b): Yes, Sir. Kendriya Bhandar has reported that they have discontinued distribution of ration items through their Fair Price Shops w.e.f. May, 2003.
- (c)&(d): In view of reply to (a) above, question does not arise.